

(b) Ten (10) with 10,34,000 copies by DAVP. This also does not include such of the publications in which references were made to the banned organisations.

(c) Rs. 57,309/-. This also does not include the expenditure incurred on publicity against Shri Jayaprakash Narayan and his movmen for democracy in the package programmes of publicity.

Information in regard to expenditure incurred by other Ministries of the Government of India in respect of the above items is being collected and would be laid on the table of the House.

Expenditure incurred on 20+5 Point Programme Publicity and Publication of Literature during Emergency

2174. SHRI KANWAR LAL GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total expenses incurred by Government on 20-Point Programme and 5-Point Programme on publicity and publishing the literature by the Central Government and State Governments and by the Governments of Union Territories during emergency; and

(b) the particulars of expenditure incurred?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Information is being collected and will be laid on the Table of the House.

Expansion of Tarapur Atomic Power Station

2175. SHRI K. A. RAJAN: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Maharashtra Government had demanded expansion of Tarapur Atomic Power Station; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir. The Site Selection Committee appointed by the Department of Atomic Energy has considered the proposal made by the Government of Maharashtra for the expansion of the Tarapur Atomic Power Station along with other sites suggested by the Governments of Maharashtra and Gujarat for the location of an atomic power station in the Western Region;

(b) The report of the Committee is under consideration of the Government.

Charges Against Senior Official of Calcutta Dock Labour Board

2176. SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether serious charges of corruption, malpractices and misuse of power during the Emergency have been levelled against a very senior official of the Calcutta Dock Labour Board;

(b) if so, the outlines thereof;

(c) whether investigation have been instituted into these allegations; and

(d) if so, the outlines thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes against the Deputy Chairman.

(b) to (d). The communications, some of which were anonymous and pseudonymous, related, *inter alia*, to

(a) Improperly favouring an official;

(b) appointing an official when he was not qualified;